

SHRI T. A. PAI: Which of these districts are declared as backward is a decision which the Planning Commission has taken and has also communicated to the Orissa Government. I am unable to say which of these districts are backward.

SHRI SURENDRA MOHANTY: Then why mention 'Backward District'? You must specifically mention the districts as has been done in item 7. This is the casual manner in which Government is trying to give answers.

SHRI T. A. PAI: The manner in which replies are given is certainly not casual. When a licence is issued, we say 'any backward district'. We do not specify. To which particular district an industry must move is left to the entrepreneur to decide, taking all economic factors into consideration? We cannot force him to move any unit anywhere.

SHRI SURENDRA MOHANTY: How do you approve it?

SHRI T. A. PAI: Licence is given on the condition...

SHRI SURENDRA MOHANTY: The second part of my question remains unanswered. I asked whether big entrepreneurs are going to avail of the concessions being extended by Government under the Backward Areas Development Scheme. I thought many of the houses mentioned in the list are big.

SHRI T. A. PAI: So far as these are concerned, except one, Straw Products Limited, all the others are not belonging to any big house. Therefore, I do not think we can compel anybody to avail of these unless he wants to avail of these facilities. They should be ordinarily attracted by the facilities given.

Rate of Growth of Employment

*223. **SHRI SHARAD YADAV:** Will the Minister of PLANNING be pleased to state:

(a) whether for a developing country the rate of growth of employment in the tertiary sector (services, distribution and trade) is not excessive;

(b) if so, whether this was the result of wrong planning priorities and neglect of agriculture, small scale industries and consumer goods industries; and

(c) if so, the remedial action proposed to reverse the unhealthy trend?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI VIDYA CHARAN SHUKLA): (a) No, Sir.

(b) and (c). The question does not arise.

श्री शरद यादव : अध्यक्ष महोदय, मैं पूछना चाहता हूँ कि आगामी पंचवर्षीय योजना में जो योजनाएँ हैं उन में बड़ी योजनाओं के लिये कितना पैसा दिया गया है और छोटी योजनाओं में कितना पैसा खर्च किया जा रहा है।

श्री विद्या चरण शुक्ल : अध्यक्ष जी, हम लोगों ने पाँचवीं पंचवर्षीय योजना में बड़ी और छोटी योजना का कोई विभेद नहीं किया है। हम तो इसे एक योजना मान कर चलते हैं और उसमें तरह-तरह के विभाग जो भाग हैं हमारी उन्नति और विकास के, उन्हें सम्मिलित किया है। इसलिये मैं समझ नहीं पा रहा हूँ कि किस तरह की छोटी योजना के बारे में किस विभाग के बारे में माननीय सदस्य जानना चाहते हैं।

श्री शरद यादव : बेकारी के सवाल पर कितना पैसा खर्च किया जा रहा है? जो शिक्षित और अशिक्षित लोगों में बेकारी है उस पर कितना खर्च किया जा रहा है, और जो विलासिता की चीजें हैं उन पर कितना खर्च किया जा रहा है?

श्री विद्या चरण शुक्ल : जों भी पैसा हम उद्योग के विकास में खर्च करते हैं, तरह तरह के और जों विकास के बार्य हैं चाहे मियति से सम्बन्धित हो उद्य ग या कृषि से सम्बन्धित हों और कृषि के साथ जों भी विकास के दूसरे बार्य हैं उन पर जों भी पैसा खर्च करते हैं उससे लोगों को रोजगार मिलने में भुविष्ठा होती है और अधिक में अधिक लोगों को रोजगार मिलने का मौका मिलता है। इसलिये जों भी खर्चा है उन्नति, विकास का उसको सबको माना जा सकता है कि रोजगार दिलाने के लिये और रजगार दिलाने की सहायता के रूप में उसका उपयोग हो रहा है।

SHRIMATI T. LAKSHMIKANTHAMMA: May I know whether there has been continuous retrenchment of women labour from the industries on the ground that they were not skilled, because techniques are advancing—what steps had the Government taken to protect women employees from retrenchment?

MR. SPEAKER: I am really surprised that when the Minister said 'no', supplementaries are still arising.

SHRIMATI T. LAKSHMIKANTHAMMA: The question does arise from this.

MR. SPEAKER: I do not deny it; let the Minister answer, if it arises out of this question; I do not come in.

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS, MINISTER OF SPACE, MINISTER OF PLANNING AND MINISTER OF SCIENCE AND TECHNOLOGY (SHRIMATI INDIRA GANDHI): It is for you to decide whether it arises or not.

MR. SPEAKER: I am really surprised the Minister said: 'no', and still the question arises.

SHRI VIDYA CHARAN SHUKLA: The hon. lady Member asks whether

there is any general retrenchment of women workers. I should say that no such trend has come to our notice.

SHRIMATI T. LAKSHMIKANTHAMMA: Yes, Sir. Let him read the report on the status of women; there has been continuous reports that there was retrenchment of women workers.

SHRI VIDYA CHARAN SHUKLA: No such trend has come to our notice. It may be that in certain sectors, there might have been some difficulties in the employment of women.

SHRIMATI T. LAKSHMIKANTHAMMA: The rate of employment of women has gone down.

SHRI VIDYA CHARAN SHUKLA: Our policy is to encourage women in suitable sectors, particularly sectors like electronic assemblies where work has to be done with deft hands. We do encourage the employment of women in the public sector undertakings and private sector undertakings..... (Interruptions)

श्री मधु लिमये : मेरा भी यह प्रश्न था। इस प्रश्न से मेरा नाम हटा दिया गया है और इसक मूटीलेट किया गया है। मेरा नाम भी था। यह क्या हो रहा है, मेरी समझ में नहीं आता ? क्या आप पार्लियामेंट को खत्म करना चाहते हैं ?

MR. SPEAKER: You can write to me.

श्री मधु लिमये : क्या लिखना बार बार।

श्री जनेश्वर मिश्र : इन का नाम भी इस प्रश्न में था और श्री शरद यादव का भी नाम था।

MR. SPEAKER: There is only one name.

श्री मधु लिमये : आप सांगी व्यवस्था को खत्म करने जा रहे हैं। यह गार्लियामेंट सेक्रेटेरियेट की बदतमीजी की हद है। . . . (व्यवधान)

अध्यक्ष महोदय : आर्टर प्लीज।

श्री मधु लिमये : क्यों काट दिया गया मेरा नाम ? यह कई प्रधान मंत्री का मामला नहीं था। क्यों मूटीलेट किया गया ?

अध्यक्ष महोदय : सब खड़े हो गये। ये आप क्या कर रहे हैं ?

डा० कंलास : ये कागज अभी अध्यक्ष जी के पास पहुंचे हैं और वे इन्हे देख रहे हैं।

श्री मधु लिमये : यह भी निगलेस सवाल हो गया। . . . (व्यवधान) मैं पढ़ कर सुनाता हूँ। यह तो हद हो गई। इसमें कोई पार्टी का सवाल नहीं है। यह उन प्रकार था : It is a policy matter about which we seek clarification: whether the Government and the Planning Commission have calculated the annual rate of growth of employment in manufacturing and extracting .

MR. SPEAKER: Please sit down. I fail to understand; you get up like this every time.

SHRI MADHU LIMAYE: Your Secretariat has done it. . . (Interruptions) Please, for God's sake.

अध्यक्ष महोदय : ग क्या बात है।

श्री मधु लिमये : आप अपनी गलती को कभी कबूल नहीं करते हैं। मैंने जो कहा है, उगमें क्या गलत बात है। Please read the question.

MR. SPEAKER: Here is the question; it has only one name, Sharad Yadav. If there is anything, you

write to me. How can I know? Thousands of questions are received.

श्री मधु लिमये : ये नये श्रादमी हैं, इसलिये उनको देख कर आपने मूटीलेट कर दिया।

Let me read out the original question.

MR. SPEAKER: No, no.

श्री मधु लिमये : दोनों ने मिल कर तैयार किया था ?

This is happening every day.

MR. SPEAKER: You write to me what you want.

SHRI MADHU LIMAYE: Let me read out the question. What is objectionable in that. I want to know. You do not even want to listen?

अध्यक्ष महोदय : जो मेरे पास है, उस पर एक ही नाम दिया हुआ है।

श्री मधु लिमये : अध्यक्ष महोदय, अगर आप चाहते हैं कि हम हाउस से मैं चला जाऊ तो अभी इम्तीफा देने के लिए तैयार हूँ। आप मुझको बताइए, मैं एक क्षण भी नहीं रहूँगा, अगर इसी तरह से चलना है।

अध्यक्ष महोदय : आप शोर क्यों मचाते हैं ?

श्री मधु लिमये : मैं शोर नहीं मचाता हूँ। आप मुझे बोलने नहीं देते। आप एक मिनिट मुझको सुन लीजिये। इसमें सदन का समय खराब नहीं होगा।

PROF. MADHU DANDAVATE: Please listen to the question. His name was there.

MR. SPEAKER: Whatever it is, if you are aggrieved, you write to the Speaker. (Interruptions).

PROF. MADHU DANDAVATE: Why don't you listen to Mr. Limaye? (Interruptions)

MR. SPEAKER: Very wrong.

SHRI PILOO MODY: First of all he appealed to you in the name of God. That did not take him anywhere. Now he has had to appeal to hell.

DR. KAILAS: He has said

MR. SPEAKER: The Hon. Member suddenly got up without my permission and brought in matters which are absolutely not relevant here. Here is a Question in the name of Mr. Sharad Yadav. There is no other name on it.

श्री कानेश्वर मिश्र : लेकिन मधु लिमये जी ने कहा है कि उन्होंने भी इस प्रश्न का नोटिस दिया था ।

SHRI PILOO MODY: One thing is certain that unless you know what his complaint is

MR. SPEAKER: Why should I listen? It is clear here.

SHRI PILOO MODY: You are making up your mind on only half the information that you have. It is necessary that you listen to the other half of the information

MR. SPEAKER: He cannot get up in the House any time.

SHRI PILOO MODY: Without listening to him, it is not possible for you to arrive at some rational conclusion.

MR. SPEAKER: The office has told me, and I have seen.

SHRI PILOO MODY: You are speaking for the twentieth time. We have heard you 20 times, but you have not heard us once. (Interruptions)

MR. SPEAKER: You have come only for this.

DR. KAILAS: Shri Limaye should withdraw that word. Ask Mr. Limaye to withdraw that word.

MR. SPEAKER: He got up without my permission. Nothing will go on record. I will not allow anything to go on record.

Whatever may be the question, I am not prepared to listen in the House. He can write to me. I have watched it a number of times. I did not call him.

SHRI PRIYA RANJAN DAS MUNS: This is the Question Hour. Only questions should be put.

MR. SPEAKER: He is the only man who thinks that he is a super man.

SHRI SAMAR GUHA: I want to make a humble submission.

MR. SPEAKER: Submission about what?

SHRI SAMAR GUHA: He should consult you in the Chamber, I quite agree, but my young friend Shri Sharad Yadav is a new-comer. This is his first Question. The original Question that he gave notice of reads:

"(a) whether the Government/Planning Commission have calculated the annual rate of growth of employment in manufacturing and extracting and mines; in services; and in distribution and trade in 20 years of planning;

If this first portion is deleted, the question becomes not only irrelevant but almost without any sense. I want to know whether this editing of the question was made in consultation with the members who have put the question. Sometimes I myself request the office to edit my question in a particular way. In this case, was the editing done in consultation with the members who have put the question?

MR. SPEAKER: Where the rule is clear no consultation is necessary. The question goes into past history.

The question desires information for the last 20 years whereas he can have it for the last 3 years. There is no question of consultation.

SHRI MADHU LIMAYE: Don't be mechanical in applying the rule.

SHRI SAMAR GUHA: He is a new comer and it is his first question

MR. SPEAKER: He can give as many questions as he likes, but they must be within the rules. There is no exception for the first or second question.

SHRI MADHU LIMAYE: What rule did it violate?

MR. SPEAKER: I am not prepared to answer it here.

श्री शरद बाबब : मैं नया आदमी हूँ । मैं दो सवाल पूछ रहा था । पहले मैं यह कहना चाह रहा था कि मेरे सवाल को पूरी तरह म बदल दिया गया है । यहाँ से वहाँ तक मैं घूमा हूँ यह जानने के लिए कि कैसे बदल गया । मैं दो सवाल पूछ रहा था लेकिन आपने मुझे बिठा दिया ... (इंटररुप्शन)

श्री शबु लिमये : सरकार का बजट अप्रैल हो गया है, उसके लिए यत्र सवाल पूछा था ।

MR. SPEAKER: We receive not only hundreds but thousands of questions and they are disposed of at the Secretariat level. You are doing it again and again. How can the Speaker be expected on the spur of the moment to know about it? He has to get the information from the office as to what was the noting and what was the reason. If you suddenly get up and put it in an abrupt manner, it is very wrong. I have clearly brought it to your notice that this practice has never been followed. You write to me and I will examine it. If there is something wrong, we can rectify it. Otherwise, if it is a correct position, we can satisfy you, but not here. I

am the last man to be cowed down by the way you do it.

SHRI MADHU LIMAYE: I do not want to go to the Speaker's chamber at all.

SHRI SAMAR GUHA: This question can be suspended for the present.

PROF. MADHU DANAVATE: You can give him some other opportunity to put the question.

MR. SPEAKER: Mr. Sharad Yadav, may I tell you that you are a brilliant young man? If anything goes wrong, you try to please bring it to my notice. I can give you very sound advice on that. But, do not interrupt शांति से बात कह जा सकता हूँ । आप से बाहर नहीं हो जाना चाहिये ।

श्री शरद बाबब : आइदा ऐसा ही करना । आपके चैम्बर में आऊंगा । यह महत्वपूर्ण सवाल है । मुझे एक मौका दीजिये । मैं रिक्वेस्ट कर रहा हूँ । अब नहीं तो भगले सप्ताह दीजिये । आगे में आपके पास आप के चैम्बर में आऊंगा ।

MR. SPEAKER: You are starting it again. Try to adjust yourself.

PROF. MADHU DANAVATE: It should be put down for next week.... (Interruptions).

MR. SPEAKER: I would request all of you to sit down. Shri Halder.

SHRI KRISHNA CHANDRA HALDER: In the rural areas unemployment is very acute and the agricultural labourers, share croppers and small farmers are mainly harijans and Scheduled Tribes. I want to know from the hon. Minister, or the Prime Minister who is holding the office of the chairmanship of the Planning Commission, what steps the Government is going to take in the Fifth Plan to create sufficient employment opportunities in the rural areas, especially

in the lean period of August-September-October and March-April.

SHRI VIDYA CHARAN SHUKLA: What the hon. Member has said is generally right. Unemployment is much more acute in the rural areas. Therefore, in the Fifth Plan we have given the highest priority to agricultural development. Under the general programme of agricultural development various schemes have been drawn up for giving job opportunities in the rural areas. It is a very wide and comprehensive question. But I can assure the hon. Member that what he has pointed out in his question has been kept in view while formulating the agricultural plan. We are sure that if the plan is implemented it will certainly give a spurt to employment in the rural areas.

SHRI KRISHNA CHANDRA HALDER: I asked a categorical question about the concrete steps for the lean period when thousands of agricultural labourers are dying of starvation. He has not answered the question.

SHRI VIDYA CHARAN SHUKLA: I tried to give an answer to the question.

SHRI NAWAL KISHORE SINHA: May I know whether it is a fact that the percentage of allocation for agricultural development in the Fifth Plan has been kept lower than the percentage of investment in the Fourth Plan?

SHRI VIDYA CHARAN SHUKLA: May I respectfully submit that this question really does not arise out of the main Question. I will find out about it and I will give the information to the hon. Member.

SHRI D. BASUMATARI: May I know whether it is a fact or not that time and again the Commissioner of Scheduled Castes and Scheduled Tribes suggested to the Planning Commission that whenever any national project is set up in the backward tribal areas, the people who are dislodged from their hearths and homes in

the local areas should be rehabilitated and that money should be set apart for the rehabilitation of those people and, if so, whether it is going to be accepted or not.

SHRI VIDYA CHARAN SHUKLA: The matter that the hon. Member has raised is an important one which we always keep in mind. I can assure him that it will never be lost sight of.

Setting up of Power Projects in Private Sector

*224. **SHRI SHANKERRAO SAVANT:** Will the Minister of ENERGY be pleased to state:

(a) whether the private sector units have sought permission to establish Power Projects in the country; and

(b) if so, the particulars thereof together with their location, the capacity of generation of power and the estimated cost in each case?

THE MINISTER OF ENERGY (SHRI K. C. PANT): (a) and (b). A statement is laid on the Table of the House.

Statement

(a) and (b). M/s. Tata Electric Company—a power utility in the Private sector—has submitted a proposal for the installation of a 500 MW unit at their Trombay thermal power station at an estimated cost of Rs. 87.41 crores.

Applications from the following four Private sector units for setting up captive power plants are under examination by the Government—

	MW
(1) M/s. Star Paper Mills, Saharanpur, (U.P.)	4.5
(2) M/s. J. K. Straw Products Ltd., Rayagoda (Orissa)	4.0
(3) M/s. West Coast Paper Mills, Dandeli (Karnataka)	10.00
(4) M/s. Andhra Pradesh Paper Mills Ltd., Rajahmundry (Andhra Pradesh)	10.00-